

PATIL) : (a) to (d) Information is being collected and will be laid on the Table of the House.

[Translation]

**Quota for the Members of Parliament
Under IAY**

5388. SHRI PRABHASH CHANDRA TIWARI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Bihar has requested the Union Government to grant 30 percent quota for the Members of Parliament under the Indira Awas Yojna;

(b) if so, the time by which a final decision is liked to be taken in this regard;

(c) whether the Government of Bihar has requested the Union Government to approve the different pending schemes of Bhagalpur district; and

(d) if so, the details thereof and the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (d) Information is being collected from the State Government and will be laid on the Table of the House.

[English]

Misappropriation of Fund

5389. SHRI KHARABELA SWAIN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware that vigilance raids have been conducted in Balasora district of Orissa

with regard to the misappropriation of funds from various Rural Development Works; and

(b) if so, the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

Jeevandhara Scheme

5390. SHRI RAMANAND SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount provided by the Union Government during the year 1996-97 and 1997-98 to the farmers in Madhya Pradesh under the Jeevandhara scheme, district-wise;

(b) the number of wells, power pumps and electricity connections out of them provided; and

(c) if so, the details of number of pending cases?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (c) The district-wise physical and financial performance under Million Wells Scheme (MWS) in respect of Madhya Pradesh during the year 1996-97 and 1997-98 is given in the statement I and II respectively. Energisation of wells, through pumpsets or electrification is not a permissible activity under Million Wells Scheme. Energisation of MWS wells under other programmes is not monitored.

Statement-I

Physical and Financial performance under MWS during 1996-97

State : Madhya Pradesh

(Rs. in Lakhs)

Sl. No.	District	O.B. as on 1.4.96	ALLOCATION			RELEASE			Expenditure	No. of wells Constructed
			Centre	State Share	Total	Centre	State Share	Total		
1	2	3	4	5	6	7	8	9	10	11
1.	Morelia	26.04	0.00	0.00	0.00	0.00	0.00	0.00	40.29	288
2.	Bhind	0.00	30.48	7.62	38.10	30.48	7.62	38.10	43.17	266
3.	Gwalior	21.81	0.00	0.00	0.00	0.00	0.00	0.00	10.83	90
4.	Datia	20.09	36.54	9.14	45.68	27.28	6.82	34.10	20.39	74
5.	Shivpuri	28.54	27.93	6.98	34.91	13.96	3.49	17.45	60.04	132
6.	Guna	57.81	143.60	35.90	179.50	71.80	17.95	89.75	35.33	369